(b) Western Railway-

	Penalty	Excess Freight charges
1952-53	12.9%	17.3%
1953-54	12.8%	10.7%
1954-55	11.3%	11.1%
1955-56	11.3%	11.0%

Central Railway--

	Penalty	Excess Freight charges
1952-53	22.33%	22 · 26%
1953-54	22.33%	23·61%
1954-55	22.25%	26.55%
19 5 5-56	22.67%	27.27%

RAILWAY EARNINGS

2320. Sardar A. S. Saigal: Will the Minister of Railways be pleased to state the amounts collected on voluntary information on account of the extension of journey or change to higher class—on Western and Central Railways during the years 1952-53. 1953-54, 1954-55 and 1955-56?

The Minister of Railways and Transport (Shri L. B. Shastri): A statement showing the requisite information is laid on the Table of the House. [See Appendix XIV, annexure No. 53.]

TICKET EXAMINERS

2321. Sardar A. S. Saigal: Will the Minister of **Railways** be pleased to state:

(a) the number of posts of Ticket Examiners and Chief Ticket Inspectors which have been upgraded since 1948 on Western and Central Railways;

(b) what used to be the strength of Ticket Inspectors in a district Division prior to the year 1948 and what it is today on Western and Central Railways; and

(c) the average collection by the Railway on account of penalty and ticketless travelling prior to the year 1948 as against the years 1952-53, 1953-54, 1954-55, 1955-56 on the above two Railways?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) to (c). A statement giving the required information is laid on the Table of the House, [See Appendix XIV, annexure No. 54.]

RAILWAY EMPLOYEES

2322. Sardar A. S. Saigal: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on Western Railway selected candidates of selected posts are shown as officiating for years together although they have been absorbed against a permanent vacancy in their turn on the panel; and

(b) the reasons why they should not be confirmed immediately from the date when absorbed against a permanent vacancy and should be made to suffer by showing as officiating which causes great discontent amongst the staff?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes, confirmations were delayed for various reasons.

(b) The conflicting claims of the staff of the integrating units had to be reconciled, before confirmations could be ordered. Confirmations are now in hand.

RAILWAY MILEAGE IN ASSAM

2323. Shri K. P. Tripathi: Will the Minister of **Railways** be pleased to state the railway mileage per square mile and per unit of population in Assam as compared to that obtaining in other States?

The Minister of Railways and Transport (Shri L. B. Shastri): Information relating to the railway mileage per square mile and per unit of population in various States is not available as statistics of route mileage are maintained for the individual Railway System as a whole and not state-wise.